

(c) Rs. 84·999 lakhs for a period of eight years from 1963-64.

(d) No. The scheme is under examination and will be put up before the Indian Central Cotton Committee at its forthcoming meetings. Thereafter it will be considered by the Government of India.

(e) No expenditure has so far been incurred on the new scheme which is still under consideration. However, under a scheme run by the Indian Central Cotton Committee amount of about 5·06 lakhs was sanctioned for implementation of the scheme for the development and improvement of Sea Island Cotton in the State of Kerala during 1960-63.

Delhi Milk Supply Scheme

491. **Shri D. C. Sharma:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether the Delhi Milk Supply Scheme incurred a loss of over Rs. 5 lakhs during 1961-62;

(b) if so, the reasons therefor; and

(c) the profit or loss made during the year 1962-63?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) The actual loss incurred during the year in question is Rs. 4,16,090·24 and not over Rs. 5 Lakhs.

(b) The main reason for the loss is that the Delhi Milk Scheme has yet to achieve the optimum production of 7000 maunds as per installed capacity.

(c) The proforma accounts for the year are under compilation and as such the figures asked for are not available at present.

Delhi Transport Undertaking

492. **Shri Subodh Hansda:** Will the Minister of **Transport and Communications** be pleased to state:

(a) whether the proposal to take over the Delhi Transport Undertaking

by the Central Government has been postponed; and

(b) if so, the reason for deferring the proposal?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) There is no proposal to take over the Delhi Transport Undertaking by the Central Government.

(b) Does not arise.

Central Unit of State Transport Undertakings

493. **Shri Subodh Hansda:** Will the Minister of **Transport and Communications** be pleased to state:

(a) whether the recommendations to set up a Central Unit of State Transport Undertakings and a Central Road Transport Training and Research Institute have been accepted by Government;

(b) whether States have been consulted to finalise these recommendations; and

(c) if so, the reactions of various State Governments?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). Yes.

(c) The position relating to the Central Unit of the State Transport Undertakings and the Central Road Transport Training and Research Institute is as under:

(i) *Central Unit.*—The Unit was inaugurated on the 13th August at a meeting of the representatives of most of the State Transport Undertakings at Delhi. The following Undertakings have conveyed their willingness to join the Central Unit of State Road Transport Undertakings:

- (1) Assam State Transport.
- (2) Bombay Electric Supply and Transport Undertaking.
- (3) Cuttack State Transport Corporation.